

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No.HC.XI-11/2015/21/RC dated 18.01.2016

In partial modification of this Registry's earlier Notifications **No. HC. XI-11/2015/281/RC, No.HC.XI-11/2015/282/RC** and **No. HC.XI-11/2015/283/RC dated 2nd November, 2015**, the Hon'ble Gauhati High Court has been pleased to declare **22nd January, 2016**, as a working day and **12th December, 2016**, as a holiday on account of Fateha-Dwaj-Daham instead of **22nd January, 2016**, for the Gauhati High Court Principal Seat and the Subordinate Civil and Criminal Courts of Assam.

By Order,
Sd/-

B.K. Chetri

REGISTRAR (JUDICIAL)

Memo No.HC.XI-11/2015/22-53/RC dated 18.01.2016

1. The Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
4. The District & Sessions Judge, Kamrup (Metro)/ Kamrup, Amingaon/ Nalbari/Bongaigaon/ Goalpara/ Dhubri/ Kokrajhar/Hailakandi/ Karimganj/ Cachar, Silchar/ Morigaon/Nagaon/ Golaghat/ Tinsukia/ Dibrugarh/ Sivasagar/Jorhat/ Lakhimpur, North Lakhimpur/ Dhemaji/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Barpeta/ Udalguri/ Chirang, Kajalgaon.
5. The Special Judge, CBI Court, Guwahati.
6. The Member Secretary, Assam State Legal Services Authority, Guwahati.
7. The Principal Judge, Family Court, No. 1 / 2, Kamrup, Guwahati / Barpeta / Cachar, Silchar
8. The Presiding Officer, Labour Court, Kamrup, Guwahati/ Dibrugarh.
9. The Presiding Officer, Industrial Tribunal, Kamrup, Guwahati / Cachar, Silchar/ Dibrugarh.
10. The P.O. STAT & Member MACT No. 1, Kamrup, Guwahati.
11. The Special Judge, Assam, Guwahati.
12. The Member MACT No. 2 & 3, Kamrup, Guwahati / Nalbari / Barpeta / Nagaon / Dhubri / Cachar, Silchar / Goalpara.
13. The Special Judge, Addl. CBI Court No. 1 / 2 /3, Assam, Guwahati.
14. The Chief Judicial Magistrate, Kamrup (Metro)/ Kamrup, Amingaon/ Nalbari/Bongaigaon/ Goalpara/ Dhubri/ Kokrajhar/Hailakandi/ Karimganj/ Cachar, Silchar/ Morigaon/Nagaon/ Golaghat/ Tinsukia/ Dibrugarh/ Sivasagar/Jorhat/ Lakhimpur, North Lakhimpur/ Dhemaji/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Barpeta/ Udalguri/ Chirang, Kajalgaon.
15. The Counsellor, Family Court No. 1, Kamrup, Guwahati / Barpeta / Cachar, Silchar.
16. The Joint Registrar, _____, Gauhati High Court, Guwahati.
17. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
18. Shri R.A. Tapadar, O.S.D., Gauhati High Court, Guwahati and Joint Director (Officiating), Judicial Academy, Assam.

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19. Shri Nilkamal Das, O.S.D., Gauhati High Court, Guwahati.
20. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
21. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
22. The Librarian-cum- Research Officer, Gauhati High Court, Guwahati.
23. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
24. The Secretary General, Gauhati High Court Bar Association.
25. The Secretary, Gauhati High Court Advocates' Association.
26. The Secretary, All Assam Lawyers' Association.
27. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 28. The Systems Analyst, Gauhati High Court, Guwahati. (He is requested to upload this notification in the High Court website.)
29. The Court Manager, Gauhati High Court, Guwahati.
30. The Court Officer, Gauhati High Court, Guwahati.
31. The P.S. to the Registrar (Judicial), Gauhati High Court, Guwahati.


18.1.16
REGISTRAR (JUDICIAL)

18.1.16